

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.494/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Global Ispat Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<i>Amrta Pantula</i> C.P. No. 494/14/NCLT/MB/GOA/2017	ORDER <i>Secretary</i>	<i>APalaghe</i>
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1. The Learned Representative of the Petitioner is present.
2. The Officer of the RoC is present.
3. The mention has been made in respect of the Petition under section 14 of the Conversion.
4. Report of the ROC is awaited. The same is to be called for and the Petitioner shall comply with the provisions of Section 14. Adjourned to **22.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017
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Sd/-

M.K. Shrawat
Member (Judicial)